

With the approval of Learned Principal District & Sessions Judge, South District, the

following transfer & posting order is hereby made with immediate effect:

S.No	Name of the Official	From	To
1	Sh. Nishant Choudhary, SPA EC: 41671222	District & Sessions Judge, South	SPA in the court of Sh. Dinesh Kumar, ASJ (SC-POCSO), South District, Saket Courts, New Delhi
2	Ms. Savita Chaudhary, PA EC: 88410469	Kumar, ASJ (SC-POCSO), South	PA in the court of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi

ORDER

Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.

> (LOKESH KUMAKISHARMA) Officer In-charge, Administration Branch-I

South District, Saket Courts, New Delhi

Copy forwarded for information and necessary action to: Dated, New Delhi the 021525

- The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
- The Ld. Presiding Officers/ Officers-in-Charge, concerned.
- The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
- The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi
- The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
- * Website Committee, HQs, Tis Hazari Courts, Delhi
 - 8. The PRO, South District, Saket Courts Complex, New Delhi.
- ACR Cell (HOs), Tis Hazari Courts, Delhi
- 10. Official concerned.
- 11. Dealing official, LAYERS seat, Tis Hazari Court, for uploading on LAYERS.
- 12. Guard File

(LOKESH KUMAR SHARMA)

Officer In-charge Administration Branch-I South District, Saket Courts, New Delhi